# GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE

### LOK SABHA

# **UNSTARRED QUESTION NO. 5601**

TO BE ANSWERED ON 04th April, 2025

#### IMPROVEMENT IN COASTAL SECURITY

#### 5601. SHRI KRISHNA PRASAD TENNETI:

Will the Minister of DEFENCE be pleased to state:

- (a) the details regarding the steps taken by the Government to improve India's coastal security during the last ten years;
- (b) the details regarding the total number of sea vessels seized and individuals arrested during the last ten years for illegally entering/attempting to India's sea space during the last ten years;
- (c) the details regarding the funding allocated/utilised for the purposes of improving India's coastal security during the last ten years, especially in Andhra Pradesh;
- (d) whether the Government has prepared any immediate action plan in event of major breach of India's coastal security and if so, the details thereof;
- (e) whether an institutional framework has been set up for citizen engagement in form of a voluntary force/civil defence mechanism during the last ten years, if so, the details thereof, especially those conducted in Andhra Pradesh; and
- (f) whether any training programme has been conducted for their battle preparedness and if so, the details thereof?

### ANSWER

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI SANJAY SETH)

(a): Indian Coast Guard (ICG) has taken following initiative to strengthen the coastal security of the nation: -

ICG deploys 18-20 ships, 30-35 crafts and 10-12 aircrafts for surveillance on daily basis. ICG assets ensure maritime law enforcement to strengthen coastal security and maintain rule based order at sea. Surveillance efforts also focus on Offshore Development Area (ODA) and seas adjoining Island groups (Andaman & Nicobar and Lakshadweep). Surveillance of coastal areas through Coastal Surveillance Network (CSN) and investigation by Remote Operating Station (ROS) and Remote Operating Centres (ROCs) are undertaken. During last 10 years, ICG has conducted 3,00,296 Boarding Operations for deterrence and to establish identity of personnel, 153 Coastal Security Exercises, 451 Coastal Security Operations, 458 Security Drills and 3645 Joint Coastal Patrol Sorties.

- (b): A total of 179 boats have been sized and 1683 personnel arrested over last ten years for illegally entering Indian Waters. These boats were engaged in various illegal activities like poaching, narcotics smuggling, illegal immigrations etc.
- (c): Funds utilized towards acquisition of ships and aircraft by ICG towards coastal security (Pan India) is Rs. 12,201 Crore including Andhra Pradesh. Fund utilized for Coastal Surveillance Network (CSN) (Pan India) including Andhra Pradesh is Rs. 1583.8 Crore.
- (d): Coastal Security Standard Operating Procedures (SOPs) for Coastal States/UTs have been promulgated. These SOPs highlight responsibility of various stakeholder agencies, conduct of operations and response management for various coastal security States.
- (e): ICG interactions are focused on maritime safety and security. ICG conducts regular Community Interaction Programmes (CIPs) involving fisher folks. During the interactions various maritime safety and security aspects are deliberated. A toll free number 1554 has also been promulgated for reporting of any eventuality at sea. Further, fishermen watch groups have also been created by States for reporting of any suspicious activities along coast. In last ten years, a total of 2514 CIPs have been conducted in Andhra Pradesh.
- (f): Training is imparted to ICG personnel and Marine Police personnel towards effective Coastal Security and performing their laid down role and functions.

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